date and has noted down details of 38 lakh manuscripts in the surveys so far. Out of these, 28 lakh manuscripts have been documented and details of 18 lakh manuscripts have been put on the website, after validation. As per the available list, Mission has details of 39,541 manuscripts/titles on Vedas, 3,564 on Upnishads, 62,843 on Ramayanas, 40,076 on Buddhism, 2,71,000 on Jainism and 85,351 on Islam. Manuscripts/titles on Memoirs of ancient and modern travellers have not been identified.

The National Mission for Manuscripts does not physically keep or possess manuscripts but prepares an electronic copy of the manuscripts for a Digital library.

## Activities of ASI in Tamil Nadu

756. SHRI A. ELAVARASAN: Will the Minister of CULTURE be pleased to state:

(a) whether Government is aware that a number of heritage structures in Tamil Nadu which have been enlisted under Archaeological Survey of India (ASI) are in dilapidated condition;

(b) if so, what are all the steps taken by Government for renovation of such heritage centres;

(c) the fiscal allocation made by Government for renovation of heritage structures in Tamil Nadu for the last three years; and

(d) the number of new discoveries and excavation made by ASI during the last three years in Tamil Nadu?

THE MINISTER OF CULTURE (SHRIMATI AMBIKA SONI): (a) to (c) No Sir. There are 416 Centrally Protected monuments in the State of Tamil Nadu. Yearly Programmes are drawn for conservation, preservation and environment development *as per the priority* and within the available resources. Amount spent by ASI on the conservation and maintenance of the Centrally Protected monuments during the last three years in Tamil Nadu is:

Year	(Rs. in lakhs)		
2005-06	Rs. 710.38		
2006-07	Rs. 540.05		
2007-08	Rs. 675.66		

(d) Early medieval structural remains have been discovered during the course of excavation at the following sites in Tamil Nadu.

SI.No.	Site name
1.	Salavankuppam, Distt. Kanchipuram
2.	Tarangampadi, Distt. Nagapattinam
3.	Siruthavur, Distt. Kanchipuram

## Cultural projects in Uttar Pradesh

757. SHRI MOHAMMED ADEEB: Will the Minister of CULTURE be pleased to state:

(a) the details of ongoing works and projects of the Ministry in Uttar Pradesh;

(b) the projects which are likely to be completed on time and those running behind original schedule;

(c) the amount involved in each work and project; and

(d) whether the full allocated budgeted allocation was spent by the Ministry during the last three years?

THE MINISTER OF CULTURE (SHRIMATI AMBIKA SONI): (a) to (c) A project of construction of a Multipurpose Cultural Complex at Gautam-Budh Nagar, NOIDA in Uttar Pradesh was approved in the year 2006 under the then existing plan scheme. (The scheme has since been discontinued). Out of the sanctioned grant-in-aid of Rs. 100 lakh; one instalment of Rs. 60 lakhs was released. The utilization certificate is awaited.

(d) While no State-wise allocation is made, the total budget allocation and expenditure (Plan and Non-Plan) during the last three years by the Ministry of Culture is as under:

				(Rs. in crores)		
Year		Total (Plan + Non Plan)				
	BE	RE	Actuals	%w.r.t.RE		
2005-2006	865.27	707.00	670.90	94.89		
2006-2007	820.00	760.00	715.58	94.16		
2007-2008	932.61	980.00	864.49	88.21		

Unauthorised occupation near Bara Lao ka Gumbad in Vasant Vihar, Delhi

758. SHRI VARINDER SINGH BAJWA: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that a Lodhi era tomb, Bara Lao Ka Gumbad in Vasant Vihar area of Delhi has been under unauthorised occupation for over 50 years, and a number of residential units were constructed around it damaging the heritage structure;

(b) if so, whether the negligence and connivance of Archaeological Survey of India (ASI), its Delhi unit, Delhi Development Authority (DDA), Wakf Board and local police which led to this state of affairs, is proposed to be investigated;

- (c) if so, by whom and when; and
- (d) if not, the reasons therefor?

THE MINISTER OF CULTURE (SHRIMATI AMBIKA SONI): (a) Bara Lao Ka Gumbad is not a centrally protected monument. The Department of Archaeology, Govt. of NCT, Delhi (GNCTD) has informed that the monument was in the charge of DDA earlier. In the year 1990, DDA and the Department of Archaeology, GNCTD jointly initiated action for removal of all the 12 unauthorized residential units within the enclosure wall of the monument. After removal of these unauthorized constructions, DDA handed over the monument to the Department of Archaeology, GNCTD on 5.2.2009.

(b) to (d) Do not arise.